

APPELLATE TRIBUNAL FOR ELECTRICITY

NEW DELHI

Dated: 05.01.2026

Sub. Revised Judges Roster w.e.f. 12.01.2026 to 30.01.2026.

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday to Thursday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I .
Court-I [Electricity Bench]	* Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta Technical Member (Electricity) *(Till hearing of part heard matters)	All matters in connection with the Electricity Act and the Energy Conservation Act .
Court-I [Electricity Bench]	* Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	(After hearing of part heard matters) Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I .
Court-II [Electricity Bench]	Monday to Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II .

*** Friday**

The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (E), will sit in court – I on Friday at 10:30 AM for the hearing of part heard/review matters. The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Ajay Talegaonkar, Technical Member (E) will sit in Court -I after concluding the part heard/review matters or at 2:15 PM, whichever is earlier.

NOTE: (FOR COURT – I ONLY)

(a) **Monday to Friday** _____ Fresh matters and all kinds of IAs
(From 10:30 AM to 01:15 PM)

(b) **Monday, Tuesday & Wednesday** _____ Short matters shall be taken up at the end of IA's list or at 02:15 PM, whichever is earlier

(c) **Thursday & Friday** _____ Only Final hearing matters shall be taken up at the end of IA's list or at 02:15 PM, whichever is earlier

This issues with the approval of the competent authority.

Sd/-
(Dy. Registrar)

Copy to:

PPS to Hon'ble Chairperson
PPS/PS to all Hon'ble Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
Shri Jatin Chawla, Assistant
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT), All Notice Boards